ATTENDANCE-CUM-ORDER SHEET OF HEARING

NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH

TP No. 23/399/398/GB/2016 CCP No. 06/ 2016

Mr. Bhikram Chand Betala & Ors

... Petitioners

-Versus-

M/s. Arihant Transport and Industries Pvt. Ltd - Respondents

Present:

Hon'ble Mr. Justice P K Saikia, Member (J)

Date of hearing: 12.01.2017

Name of the Company	
Under Section	397/398

SI.	Name & Designation	of	Appearing on behalf of	Signature
No.	Authorized Representative	(IN		with date
	CAPITAL LETTERS)			

ORDER

Heard Mr. N. Dasgupta, Advocate and Mr. M. J. Patnaik, PCS, learned counsel appearing for the respondent No.2. Also heard Mr. Anjan Kumar Roy, FCS learned counsel appearing for the petitioners.

Due to paucity of time, argument from both the sides could not be completed.

As agreed to by the learned counsel for the parties, list the matter for hearing on 22.02.2017.

or

Member (Judicial) National Company Law Tribunal, Guwahati Bench, Guwahati.

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